

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO.2951  
TO BE ANSWERED ON 21-03-2022**

**National Means cum Merit Scholarship Scheme**

**2951. SHRI GIRISH BHALCHANDRA BAPAT:  
DR. PRITAM GOPINATHRAO MUNDE:  
SHRI RAHUL RAMESH SHEWALE:  
SHRI CHANDRA SEKHAR SAHU:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government proposes to extend National Means-cum-Merit Scholarship scheme (NMMSS);
- (b) if so, the details in this regard;
- (c) the details of the criteria fixed for selection of students for this scheme in the country;
- (d) the details of funds allocated for extended period of NMMSS along with the details of funds released and utilized during the term of the scheme, State-wise particularly in Maharashtra; and
- (e) the number of scholarships given under the scheme till 2020-21 along with the expenditure incurred thereon in various States particularly in Maharashtra and Odisha?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)**

(a) & (b): The Central Sector Scheme 'National Means-cum-Merit Scholarship Scheme(NMMSS)' was launched in 2008 with the objective to award scholarships to meritorious students of economically weaker sections to arrest their drop out at class VIII and encourage them to continue their studies at secondary stage. It is an on-going scheme. Scholarship amount is @ ₹ 12,000/- per annum per eligible student from class IX to XII. The scheme has been approved for continuation for a further period of 5 years from 2021-22 to 2025-26 with the approval of Cabinet at a total outlay of ₹1827.00 crores.

(c): The details of the criteria fixed for selection of students under the NMMSS are enclosed at **Annexure-I**.

(d) & (e): (i) A total amount of ₹1827.00 crores has been allocated for NMMSS from 2021-22 to 2025-26.

(ii) The statement showing State/UT-wise and year-wise number of scholarships awarded and funds sanctioned under the National Means-cum-Merit Scholarship Scheme from financial year 2008-09 to 2020-21 are enclosed at **Annexure-II**.

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Annexure-I referred to in reply to part (c) of Lok Sabha Unstarred Question No. 2951 asked by Shri Girish Bhalchandra Bapat, Dr. Pritam Gopinathrao Munde, Shri Rahul Ramesh Shewale and Shri Chandra Sekhar Sahu Hon'ble Members of Parliament to be answered on 21.03.2022 regarding "National Means cum Merit Scholarship Scheme".

**Eligibility criteria for National Means-cum-Merit Scholarship Scheme (NMMSS):**

1. The parental income of the students should not be more than ₹ 3,50,000/- per annum from all sources at the time of selection for award of scholarship.
2. Each State/UT will conduct its own test at stage of class VIII for selection of students for the award of the National Means-cum-Merit Scholarship. The State Level Examination may consist of the following two tests:
  - i. Mental Ability Test (MAT)
  - ii. Scholastic Aptitude Test (SAT)

The scheme will provide reservation to different categories of students as per the State/UT norms; as different States/UTs have their own norms of reservation.

3. The students shall have minimum of 55 % marks or equivalent grade in Class VII examination for appearing in selection test conducted during class VIII for award of scholarship (relaxable by 5% for SC/ST students). The student should be studying as regular student in a Government, Government-aided and local body schools.
4. The students must pass both the tests i.e. MAT and SAT with at least 40 % marks in aggregate taken together for these two tests. For the SC/ST students, this cut off will be 32% marks.
5. The renewal criteria has been revised from the existing pattern of getting 55% marks in Class- IX & XI and 60% in Class-X to the new pattern of getting minimum of 60% marks in Class X only for continuation of scholarship (relaxable by 5% for SC/ST candidates) in next higher classes while getting clear promotion from class IX to class X and from class XI to class XII in the first attempt.
6. The scholarship at the Secondary and Higher Secondary stage or equivalent classes IX to XII is payable for a maximum period of four years for studies in India only.

7. No scholarship at this stage is payable for studying diploma/certificate level courses.

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**Annexure-II**

**Annexure-II referred to in reply to part (d) & (e) of Lok Sabha Unstarred Question No. 2951 asked by Shri Girish Bhalchandra Bapat, Dr. Pritam Gopinathrao Munde, Shri Rahul Ramesh Shewale and Shri Chandra Sekhar Sahu Hon'ble Members of Parliament to be answered on 21.03.2022 regarding "National Means cum Merit Scholarship Scheme".**

**Statement showing State/UT-wise and year-wise number of scholarships awarded and funds sanctioned under the National Means-cum-Merit Scholarship Scheme (NMMSS) from financial year 2008-09 to 2020-21**

S. No.	Name of State/UTs	F.Y. 2008-09		F.Y. 2009-10		F.Y. 2010-11		F.Y. 2011-12		F.Y. 2012-13		F.Y. 2013-14		F.Y. 2014-15	
		No. of Scholarships (Fresh+Renewal)	Amount (Rs in lakh)	No. of Scholarships (Fresh+Renewal)	Amount (Rs in lakh)	No. of Scholarships (Fresh+Renewal)	Amount (Rs in lakh)	No. of Scholarships (Fresh+Renewal)	Amount (Rs in lakh)	No. of Scholarships (Fresh+Renewal)	Amount (Rs in lakh)	No. of Scholarships (Fresh+Renewal)	Amount (Rs in lakh)	No. of Scholarships (Fresh+Renewal)	Amount (Rs in lakh)
1	Andaman & Nicobar Islands	42	1.26	56	3.36	37	2.22	38	2.28	66	3.96	123	7.38	116	6.96
2	Andhra Pradesh Telangana	6828	204.84	13175	790.50	6828	409.68	33880	2032.80	12122	727.32	16603	996.18	3061	183.66
3	Arunachal Pradesh	122	3.66	208	12.48	208	12.48	491	29.46	65	3.96	72	4.32	105	6.30
4	Assam	15	0.45	15	0.90	372	22.32	1426	85.56	27	1.62	1135	68.10	1987	119.22

5	Bihar	1104	33.1 2	1842	110. 52	1842	110. 52	8132	487. 92	1405	84.2 8	6170	370. 20	7143	428. 59
6	Chandigarh	85	2.55	137	8.22	219	13.1 4	176	10.5 6	160	9.66	208	12.4 8	238	14.2 8
7	Chhattisgarh	210	6.30	277	16.6 2	277	16.6 2	693	41.5 8	*	*	651	39.0 6	*	*
8	Dadra & Nagar Haveli	22	0.66	44	2.64	66	3.96	92	5.52	6	0.36	15	0.90	*	*
9	Daman & Diu	16	0.48	32	1.92	47	2.82	59	3.54	30	1.80	67	4.02	49	2.94
10	Delhi	629	18.8 7	586	35.1 6	798	47.8 8	871	52.2 6	922	55.3 2	1591	95.4 6	1497	89.8 2
11	Goa	135	4.05	135	8.10	247	14.8 2	124	7.44	734	44.0 4	462	27.7 2	453	27.1 8
12	Gujarat	857	25.7 1	857	51.4 2	3428	205. 68	9772	586. 32	*	*	2216	132. 96	2064	123. 84
13	Haryana	1364	40.9 2	1172	70.3 2	1330	79.8 0	794	47.6 4	3288	197. 28	2095	125. 70	1814	108. 84
14	Himachal Pradesh	437	13.1 1	455	27.3 0	549	32.9 4	433	25.9 8	1241	74.4 6	2211	132. 66	*	*
15	Jammu & Kashmir	81	2.43	88	5.28	150	9.00	362	21.7 2	67	4.02	131	7.86	537	32.2 2
16	Jharkhand	902	27.0 6	1395	83.7 0	1960	117. 60	*	*	*	*	1951	117. 10	2160	129. 62
17	Karnata	1632	48.9	2979	178.	5423	325.	6181	370.	5668	340.	14018	841.	10803	648.

	ka		6		74		38		86		10		08		18
18	Kerala	3473	104.19	6946	416.76	*	*	18318	109.9.08	5998	359.88	6094	365.64	13891	833.46
19	Lakshadweep	*	*	*	*	*	*	*	*	*	*	*	*	*	*
20	Madhya Pradesh	2700	81.00	2700	162.00	4706	282.36	2343	140.58	3880	233.10	1363	81.78	478	28.68
21	<b>Maharashtra</b>	<b>9579</b>	<b>287.37</b>	<b>16126</b>	<b>967.56</b>	<b>16117</b>	<b>967.02</b>	*	*	<b>28640</b>	<b>171.8.39</b>	<b>35797</b>	<b>214.7.82</b>	<b>31123</b>	<b>186.6.63</b>
22	Manipur	203	6.09	312	18.72	312	18.72	*	*	410	24.60	254	15.24	430	25.80
23	Meghalaya	113	3.39	243	14.58	397	23.82	133	7.98	711	42.66	38	2.28	384	23.04
24	Mizoram	103	3.09	206	12.36	309	18.54	409	24.54	95	5.70	103	6.18	137	8.22
25	Nagaland	2	0.06	2	0.12	57	3.42	68	4.08	88	5.28	150	9.00	225	13.50
26	<b>Odisha</b>	<b>2151</b>	<b>64.53</b>	<b>2139</b>	<b>128.34</b>	<b>2139</b>	<b>128.34</b>	<b>7856</b>	<b>471.36</b>	<b>9978</b>	<b>598.68</b>	<b>9579</b>	<b>574.74</b>	<b>7564</b>	<b>453.84</b>
27	Puducherry	125	3.75	190	11.40	314	18.84	349	20.94	283	16.98	345	20.70	320	19.20
28	Punjab	1911	57.33	2056	123.36	2836	170.16	2030	121.80	5110	306.60	517	31.02	4966	297.96
29	Rajasthan	1777	53.31	1864	111.84	1980	118.80	1597	95.82	39	2.34	1042	62.52	663	39.78
30	Sikkim	57	1.71	115	6.90	168	10.08	226	13.56	115	6.90	92	5.52	3	0.18

31	Tamil Nadu	6069	182.07	7188	431.28	9246	554.76	2328	139.68	*	*	21736	1304.16	9760	585.60
32	Tripura	136	4.08	174	10.44	265	15.90	130	7.80	45	2.70	140	8.40	392	23.52
33	Uttar Pradesh	9206	276.18	10726	643.56	12422	745.32	3303	198.18	9198	551.88	9872	592.32	3185	191.10
34	Uttrakh and	857	25.71	1512	90.72	2157	129.42	419	25.14	1424	85.44	3605	216.30	26	1.56
35	West Bengal	2601	78.03	2974	178.44	4171	250.26	*	*	11001	660.06	4930	295.80	1196	71.76
	<b>TOTAL</b>	<b>55544</b>	<b>1666.32</b>	<b>78926</b>	<b>4735.56</b>	<b>81377</b>	<b>4882.62</b>	<b>103033</b>	<b>6181.98</b>	<b>102816</b>	<b>6169.37</b>	<b>145376</b>	<b>8722.60</b>	<b>106770</b>	<b>6405.48</b>